GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2754 TO BE ANSWERED ON 04TH AUGUST, 2023

COVERAGE UNDER AB-PMJAY

2754. SHRIMATI HIMADRI SINGH: SHRI RAMCHARAN BOHRA: SHRI SANJAY SETH: SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of public and private sector hospitals functioning under the Pradhan Mantri Ayushman Bharat Yojana (AB-PMJAY), State/UT-wise and district-wise in Jharkhand;
- (b) the details of the provisions made for the private hospitals willing to empanel under the Yojana;
- (c) the total amount of funds allocated by the Government under this Scheme, State/UT-wise;
- (d) the percentage of people out of the total population of the country benefitted under this Scheme;
- (e) whether the hospitals empanelled under AB-PMJAY are bound to offer treatment and if so, the details thereof;
- (f) whether there is a provision to take action against the empanelled hospitals for refusing treatment under AB-PMJAY and if so, the details thereof; and
- (g) the details of the diseases for which treatment is covered under the Yojana including leprosy, skin disease and cancer etc. along with the disease-wise details of hospitals specialized for treatment under the AB-PMJAY in Jharkhand?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. S. P. SINGH BAGHEL)

(a) to (g): State/UT-wise details of total number of public and private hospitals empanelled under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at **Annexure-I**. District-wise details of total number of public and private hospitals empanelled under the scheme in the State of Jharkhand are at **Annexure-II**.

State Health Agencies (SHAs) are mandated with the responsibility of empaneling hospitals under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Intending private hospitals get empanelled after fulfilling the laid down criteria and are subject to the requirement of SHA within a given State/UT. States/UTs are also given flexibility to change hospital empanelment criteria based on the local requirement.

Hospitals are empanelled under two types of empanelment criteria which are as follows:

- General criteria for hospitals that provide non-specialised general medical and surgical care with or without ICU and emergency services.
- Special criteria (for clinical specialties) for each specialty, a specific set of criteria is identified. In order to offer a specialized clinical service, the hospital must have necessary specific infrastructure and HR in place as laid down in the special criteria developed under the scheme.

Funds are released to States/UTs only after utilization certificate is submitted by them. The details of budget allocated and funds utilized under the scheme are as under:

(in crore of Rupees)

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Financial Year	Budget Estimate	Revised Estimate	Funds Utilized
2018-19	2400.00	2160.00	1849.50
2019-20	6400.00	3200.00	2992.90
2020-21	6400.00	3100.00	2544.10
2021-22	6400.00	3199.00	2940.60
2022-23	6412.00	6412.00	6048.00
2023-24	7200.00	7200.00	1855.00

AB-PMJAY aims to provide health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 55 crore individuals corresponding to 12 crore families constituting the bottom 40% population of the country. Many States/UTs implementing AB-PMJAY have expanded the beneficiary base to approximately 15.5 crore families at their own cost.

Any hospital empanelled under the scheme cannot deny treatment to eligible beneficiaries for the specialities it is empanelled for. It may result in penal action, which may include deempanelment. In case of denial of treatment by the empanelled hospital, beneficiaries can lodge grievances on the designated portal of Central Grievance Redressal Management System (CGRMS). Alternatively, beneficiaries can reach out to National Call Centre through 24x7 helpline 14555 or through mail, letter, fax and register their grievances. Such grievances are resolved in an efficient and transparent manner through a three-tier grievance redressal structure.

AB-PMJAY provides treatment corresponding to a total of 1,949 procedures under 27 different specialties including diseases such as Cancer, Diabetes, Heart Disease, and other diseases. 26 procedures related to skin diseases and 549 procedures related to cancer are covered under the scheme. Further, there is a provision of one unspecified package to ensure that eligible beneficiaries can avail treatment for such procedures that do not feature in Health Benefit Packages (HBPs). Details of HBPs are available at the following link:

https://pmjay.gov.in/sites/default/files/2022-04/HBP%202022%20..pdf

Specialty-wise details of hospitals empanelled in the State of Jharkhand are available at the following link:

https://acrobat.adobe.com/link/track?uri=urn:aaid:scds:US:659cec5c-65b2-346e-aff0-26942778a916

State/UT-wise details of total number of public and private hospitals empanelled under AB-PMJAY

State/UT	Private Hospitals	Public Hospitals
Andaman And Nicobar Islands	-	7
Andhra Pradesh	1,213	1,449
Arunachal Pradesh	1	61
Assam	161	167
Bihar	354	607
Chandigarh	22	7
Chhattisgarh	553	1,021
Dadra And Nagar Haveli	23	4
Daman And Diu	9	3
Delhi	51	34
Goa	6	15
Gujarat	803	1,727
Haryana	601	175
Himachal Pradesh	124	146
Jammu And Kashmir	112	117
Jharkhand	441	280
Karnataka	511	2,975
Kerala	411	202
Ladakh	-	10
Lakshadweep	-	6
Madhya Pradesh	517	494
Maharashtra	745	225
Manipur	31	70
Meghalaya	18	169
Mizoram	7	89
Nagaland	21	87
Odisha	2	26
Puducherry	19	12
Punjab	646	223
Rajasthan	400	973
Sikkim	3	16
Tamil Nadu	1,300	1,283
Telangana	325	1,020
Tripura	4	144
Uttar Pradesh	2,416	1,119
Uttarakhand	139	123
West Bengal	3	62

Note: State/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY. Hospitals are empanelled in these States/UT to facilitate beneficiaries of implementing States/UTs to avail treatment under the portability feature of the scheme.

<u>District-wise details of total number of public and private hospitals</u> <u>empanelled under AB-PMJAY in the State of Jharkhand</u>

District	Private Hospitals	Public Hospitals
Bokaro	27	18
Chatra	5	8
Deoghar	22	9
Dhanbad	37	16
Dumka	7	12
East Singhbum	30	17
Garhwa	7	12
Giridih	21	13
Godda	18	9
Gumla	3	12
Hazaribagh	30	14
Jamtara	5	5
Khunti	2	8
Koderma	14	7
Latehar	2	9
Lohardaga	13	6
Pakur	7	8
Palamu	26	11
Ramgarh	24	8
Ranchi	101	32
Sahebganj	4	7
Saraikela Kharsawan	21	9
Simdega	3	7
West Singhbhum	12	23
